

**IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JAIPUR BENCH, JAIPUR  
CATEGORY-WISE MONTHLY STATEMENT OF CASES FOR THE MONTH OF OCTOBER, 2014**

S.No.	KIND OF CASES	PREVIOUS BALANCE	INSTITUTION				DISPOSAL				CLOSING BALANCE
			FB	DB	SB	TOTAL	FB	DB	SB	TOTAL	
	<b>MAIN CASES :-</b>	01.10.2014									31.10.2014
	<b>CIVIL SIDE:-</b>										
1	CIVIL FIRST APPEAL	7928	0	0	50	50	0	0	15	15	7963
2	CIVIL SECOND APPEAL	3887	0	0	48	48	0	0	54	54	3881
3	EXECUTION FIRST APPEAL	32	0	0	2	2	0	0	1	1	33
4	EXECUTION SECOND APPEAL	6	0	0	1	1	0	0	0	0	7
5	CIVIL MISC. APPEAL	27447	0	12	117	129	0	18	192	210	27366
6	CIVIL REVISION	235	0	0	8	8	0	0	5	5	238
7	CIVIL REVIEW	559	0	5	32	37	0	5	12	17	579
8	INCOME TAX REFERENCE	49	0	0	0	0	0	0	0	0	49
9	OTHER TAX REFERENCE	200	0	9	0	9	0	7	0	7	202
10	TAX CASES	0	0	0	0	0	0	0	0	0	0
11	CUSTOM APPEAL	23	0	0	0	0	0	0	0	0	23
12	INCOME TAX APPEAL	2907	0	0	0	0	0	7	0	7	2900
13	WEALTH TAX APPEAL	48	0	0	0	0	0	0	0	0	48
14	SALES TAX REVISION	1247	0	0	0	0	0	0	3	3	1244
15	TESTAMENTARY CASES	1	0	0	0	0	0	0	0	0	1
16	COMPANY PETITION	121	0	0	5	5	0	0	2	2	124
17	COMPANY EXECUTION PETITION	4	0	0	0	0	0	0	0	0	4
18	COMPANY APPEAL	32	0	0	0	0	0	0	1	1	31
19	COMPANY APPLICATION	227	0	0	6	6	0	0	8	8	225
20	COMPANY SUIT	2	0	0	0	0	0	0	0	0	2
21	COMPANY LIQUIDN. CASES	45	0	0	0	0	0	0	0	0	45
22	ELECTION PETITION	7	0	0	0	0	0	0	1	1	6
23	SPECIAL APPEAL (CIVIL)	48	0	0	0	0	0	1	0	1	47
24	SPECIAL APPEAL (WRITS)	4070	0	221	0	221	0	72	0	72	4219
25	CIVIL CONTEMPT	2846	0	4	145	149	0	2	142	144	2851
26	CIVIL WRITS	47461	0	81	1946	2027	0	33	924	957	48531
27	RECRIMINATION PETITION	0	0	0	0	0	0	0	0	0	0
28	CROSS OBJECTION	670	0	0	0	0	0	0	2	2	668
	<b>TOTAL (A)</b>	<b>100102</b>	<b>0</b>	<b>332</b>	<b>2360</b>	<b>2692</b>	<b>0</b>	<b>145</b>	<b>1362</b>	<b>1507</b>	<b>101287</b>
	<b>CRIMINAL SIDE:-</b>										
1	MURDER REFERENCE	0	0	1	0	1	0	0	0	0	1
2	CRIMINAL APPEAL	18553	0	13	45	58	0	1	0	1	18610
3	CRIMINAL REVISION	5171	0	0	142	142	0	0	107	107	5206
4	CRIMINAL MISC. PETITION (U/S 482 CR.P.C.)	4729	0	0	433	433	0	0	224	224	4938
5	CRIMINAL MISC. BAIL (U/S 438 & 439 CR.P.C.)	1411	0	0	1242	1242	0	0	1414	1414	1239
6	CRIMINAL CONTEMPT	29	0	0	0	0	0	0	0	0	29
7	CRIMINAL REFERENCE	1	0	0	0	0	0	0	0	0	1
8	HABEAS CORPUS	78	0	28	0	28	0	29	0	29	77
9	CRIMINAL LEAVE TO APPEAL	363	0	2	17	19	0	3	7	10	372
10	CRIMINAL WRITS	113	0	0	23	23	0	0	16	16	120
	<b>TOTAL (B)</b>	<b>30448</b>	<b>0</b>	<b>44</b>	<b>1902</b>	<b>1946</b>	<b>0</b>	<b>33</b>	<b>1768</b>	<b>1801</b>	<b>30593</b>
	<b>TOTAL (A+B)</b>	<b>130550</b>	<b>0</b>	<b>376</b>	<b>4262</b>	<b>4638</b>	<b>0</b>	<b>178</b>	<b>3130</b>	<b>3308</b>	<b>131880</b>
	<b>OTHER ORIGINAL JURISDICTION CASES:-</b>										
1	ARBITRATION APPLICATION	232	0	0	4	4	0	0	14	14	222
2	LEAVE TO APPEAL TO S.C.	1	0	0	0	0	0	0	0	0	1
3	CIVIL TRANS. APPLICATION	54	0	0	12	12	0	0	16	16	50
4	CRIMINAL TRANSFER	47	0	0	7	7	0	0	2	2	52
	<b>TOTAL (C)</b>	<b>334</b>	<b>0</b>	<b>0</b>	<b>23</b>	<b>23</b>	<b>0</b>	<b>0</b>	<b>32</b>	<b>32</b>	<b>325</b>
	<b>GRAND TOTAL (A+B+C)</b>	<b>130884</b>	<b>0</b>	<b>376</b>	<b>4285</b>	<b>4661</b>	<b>0</b>	<b>178</b>	<b>3162</b>	<b>3340</b>	<b>132205</b>